

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins) No. 215 of 2020**

**IN THE MATTER OF:**

**Innova Home Buyers Neyveli Association**

**....Appellant**

**Vs.**

**P dot G Construction Pvt Ltd & Ors.**

**....Respondents**

**Present:**

**For Appellant: Mr. Goutham Shivshankar and Mr. Shantanu Singh, Advocates**

**For Respondents: Ms. Anisha Mahajan and Ms. Anjali Sharma, Advocates**

**O R D E R**

**05.02.2020:** Due to paucity of time this matter could not be taken up for consideration today.

Post this appeal 'For Admission (Fresh Case)' on **06<sup>th</sup> February, 2020.**

[Justice Bansi Lal Bhat]  
Member (Judicial)

[V. P. Singh]  
Member (Technical)

[Shreesha Merla]  
Member (Technical)

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